

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2833
ANSWERED ON:26.11.2010
IRREGULARITIES IN ADMISSION
Tewari Shri Manish

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether an organised gang of agents reported to have rigged admission to MD courses in the PGIMER Chandigarh;
- (b) if so, the details thereof;
- (c) whether cases of impersonation for MD and other super specialisation courses in PGI Chandigarh been reported;
- (d) if so, the details thereof;
- (e) whether the Government has ordered an investigation in the matter; and
- (f) if so, the details thereof alongwith the measures being contemplated to ensure that such a breach of the exam process does not take place again?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a)to(f): Yes, there are cases of alleged impersonation in the MD/MS entrance examination of PGIMER, Chandigarh conducted in December, 2009 and June 2010. CBI has registered an FIR (RCCH2010 A 0022 dated 28.9.10) U/S 120-B R/W 419, 468, 471 IPC against Shri Gaurav Shaleen (agent in Mumbai), Dr. Amit Musale (MD student in Pharmacology, PGI) and Dr. Sujay Sonawane (MD student in Pediatrics, PGI). Further investigations are being pursued by CBI and the PGIMER, Chandigarh is rendering full cooperation for the same. Dr. Amit Musale and Dr. Sujay Sonawane have since been taken into custody by the CBI. The PGIMER, Chandigarh has placed them under suspension.

M/o Health & Family Welfare has constituted an Enquiry Committee in the matter on 26.10.2010. The Enquiry Committee shall submit its report within a period of six weeks.